

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6317
ANSWERED ON:06.05.2003
FAULTY CONSTRUCTION WORK OF DDA
RAMDAS ATHAWALE

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether 75 per cent drains are open in Indraprasth Extension due to faulty construction work of DDA and sewer-water is flowing in these open rainy drains and there are also no main-hole covers at several places, as reported in the Dainik Jagran dated March 19, 2003;
- (b) if so, the facts of the matter reported therein and reaction of the Government thereto;
- (c) whether any enquiry has been made or is being made by the Government in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

(a) to (d): The Delhi Development Authority (DDA) has reported that the I.P. Extension Colony was developed by it about 20 years back and the S.W. drains were constructed during 1989-90 as per the scheme sanctioned by local body in June, 1985. The allegation in the Press Clipping that the drains were constructed three feet deep instead of four feet is not correct. The S.W. drains of I.P. Extension were handed over to the local body by DDA in April, 1993 after making payment of deficiency charges. Maintenance of the services now rests with the local body.